

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
RAJYA SABHA  
UNSTARRED QUESTION NO-2215  
ANSWERED ON- 15/03/2021

**ENCROACHMENT ON NH-44**

2215. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether Government is aware that with no checks on 'illegal access points' to National Highway-44, around 70 km stretch from the Karnal-Panipat border to Karnal-Kurukshetra border is posing a threat to commuters;
- (b) whether it is also a fact that most of the people running dhabas, restaurants and fuel stations on this stretch have taken illegal access to the NH-4, making a mockery of the system;
- (c) if so, the details thereof; and
- (d) whether Government has collected any data about the legal entry and exit points on this stretch?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Most of the Retail Outlets and Private properties including dhabas have taken access from the service road as per relevant guidelines issued by MoRTH. However, offenders have damaged and removed the separators at certain locations and have taken access from the Main carriageway. Panipat-Jalandhar section of NH-44 has been entrusted to Concessionaire and the said section is in Operation & Maintenance stage. Concessionaire failed to fulfil the obligations under the Concession Agreement, therefore, notice for termination has been issued to the Concessionaire on 05.03.2021. Notices under section 26 of Control of National Highway (land & traffic) Act 2002 have been issued to concerned defaulters wherein separators are broken. From Panipat to Kurukshetra stretch of NH-44, there exist approximately 60 legal entry/Exit points.

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